

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2016 &
IA NO. 260 OF 2016**

Dated: 17th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**GMR Kamalanga Energy Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. G. Umapathy
Ms. R. Mekhala for R-2, R-3 & R-4

Mr. Atipra Aick for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **11.12.2018.**

**(S.D. Dubey)
Technical Member**

mk/tpd

**(Justice Manjula Chellur)
Chairperson**